

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 950 of 2020

Jagdish Singh..... **Petitioner(s)**

Versus

State of Jharkhand & Anr..... **Opp. Party(s)**

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Coram: The Hon'ble Mr. Justice Ananda Sen  
Through:-Video Conferencing

For the petitioner : Mr. Hemant Jain, Advocate.  
For the State : Mrs. Nehala Sharmin, A.P.P.

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4/07.07.2020 Issue notice to O.P. No. 2 to show cause as to why this application be not admitted and/or disposed of at this stage itself, for which requisite etc. under registered cover with A/D as well as through Ordinary process, must be filed within two weeks.

List this case after service of notice or on appearance of O.P. No. 2 whichever is earlier.

In the meantime, further proceedings of P.C. Case No. 55 of 2017, pending in the Court of Judicial Magistrate, Seraikella shall remain stayed so far as this petitioner is concerned.

(Ananda Sen, J)